



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,10th November 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/748/2014	SMT. RANU DEKA and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.A GANGULY	GA, ASSAM MR.D K SAIKIA C.G.C. MRS. A GAYAN MR.M PHUKAN ASSTT.S.G.I.
2	WP(C)/3434/2014	SMT. SAMBARI PATHAK and 13 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MS. A BORA	GA, ASSAM MR. R SARMA MS. P BARMAN MR D K DAS
3	WP(C)/3780/2014	ANYNAL HOQUE @ AYNAL HOQUE CHOU DHURY and 37 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM
4	WP(C)/5377/2014	THE UNION OF INDIA and ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR.R SARMA MS.K D SARMAH	MS.M HAZARIKA GA, ASSAM SC, G M D A
5	WP(C)/6005/2014	DR. ABDUL MANNAN Versus THE STATE OF ASSAM AND 3 ORS	MR.B D KONWAR MR.R KALITA MR.A ALI MRS.J M KONWAR MS.S BARUA	SC, HIGHER EDUCATION
6	WP(C)/2725/2015	DR. NABAJYOTI DOLEY Versus THE GOVT. OF ASSAM and 4 ORS,	MR.S BARTHAKUR MR.A BORGHAIN	SC, HEALTH(R1-3)
7	WP(C)/5732/2015	BIKRAM SINGH DEKA and 4 ORS Versus THE STATE OF ASSAM and 10 ORS	MR.A ROSHID MR.A MOBARAQUE	DR.B AHMED SC, IRRIGATION(R1-4)
8	I.A.(Civil)/3649/2017 WITH REV.PET. 64/13 (D/O) in WP(C)/3248/2008 WITH WP(C)/3248/2008	THE UNION OF INDIA and 2 ORS. Versus SRINVAS REDDY VOLADRI and ANR SRINVAS REDDY VOLADRI Versus THE UNION OF INDIA and ORS.	MR.D K DEY	

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LEAVE NOTE OF ADVOCATES FOR 10/11/2020

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1)	MR. R K JAIN	12-10-2020	To	15-11-2020
2)	MR. D SAIKIA	09-11-2020	To	12-11-2020
3)	MR R CHAKRAVORTY	10-11-2020	To	12-11-2020



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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 112

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/177/2017	RANGAGORAH FISHERMEN CO-OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM and 4 ORS	MR.N DAS	GA, ASSAM
2	WA/235/2017 CAVT. NO. 533/17	SHRI HOMEN BARO Versus SHRI HEMEN BORO and 8 ORS	MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MR.C TALUKDAR	GA, ASSAM MR.S RAHMAN SC, BTC MR.S K MUKTAR
3	I.A.(Civil)/1586/2017 in WA SL.NO.-----	RANJAN BANERJEE Versus BIKASH BHATTACHARJEE and 4 ORS,	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.K R PATGIRI(R-1) MS.C DAS(R-1) MRS.C DASR-1 SC, SECONDARY EDUCATION
4	WA/304/2018	THE STATE OF ASSAM and ANR Versus MISS ANUPAMA BORA and 8 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION MR. A DEKA	MR G SAIKIA (R-1,2,4,5,7 & 8) MR. D BARUAH MR. D SAUD

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[AT 11:30 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1986/2014	HADIM JIGDONG KACHARI Versus UCO BANK and 3 ORS	MR. N ALAM MD.A KHAN MR.S U AHMED MRA HAWARI MR.P K R CHOUDHURY	MR.P C GOSWAMI MR.M DAS
2	WP(C)/3885/2014	PRAKASH NATH PRASAD Versus THE UNION OF INDIA and 7 ORS	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS	GA, ASSAM MR.P S DEKA SC, BTADC ASSTT.S.G.I.
3	WP(C)/4783/2014	HEMANTA BARUAH Versus THE STATE OF ASSAM and 29 ORS,	MR.I HUSSAIN MR.I H LASKAR MR.P K DEKA MR. D MAZUMDAR MR.M S ALAM MR. S ALAM	GA, ASSAM MR.B BURAGOHAIN MR.S BORTHAKUR MS.B G BORBORUAH
4	WP(C)/4922/2014	ZAMIL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR.S SAIKIA MR.S K TALUKDAR MR.J M A CHOUDHURY SC, SECONDARY EDUCATION
5	WP(C)/1896/2015	ABDUL KADER Versus THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR. S ALAM	GA, ASSAM SC, PWD
6	WP(C)/3450/2015	SAHANAZ BEWA Versus THE STATE OF ASSAM AND 9 ORS	MR.J AHMED MR.A M KHAN MR.J ALI MR.R ALI MR.A HOQUE	GA, ASSAM MR.M R KHANDAKARR-9 SC, ELEMENTARY EDUCATION SC, SSA
7	WA/62/2017 CAVT. NO. 322/2017	DR NEELUTPAL BORA Versus DR JOHN PATOWARY and 7 ORS	MR.A C BORBORA MRS.R BORBORA MR.N SAIKIA MR.M SMITH MS.M BORA	GA, ASSAM MR.A C BURAGOHAIN SC, APSC MR.H BURAGOHAIN FOR CAVEATOR
8	I.A.(Civil)/1315/2019 WP(C)/1457/2011 (D/O) in WP(C)/1457/2011	MD. MONAF UDDIN BORBHUIYA and 5 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. S P CHOUDHURY	SC, WATER RESOURCE

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| 3) | MR R CHAKRAVORTY | 10-11-2020 | To | 12-11-2020 |